## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 73/16	TP 166/17	For Clarifica- tion	391 / 394	Pune Embassy Projects Pvt. Ltd.	

SL. NAME (IN CAPITAL)			SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
١.	RAKESH BHATT	Petitone	2161	
	9,036272199		haves.	

Counsel for petitioner is present. Heard him.

Counsel undertakes that the Company will comply the observation made by the Auditor in the Accounting Statement Certificate. Counsel reported that the Company has filed affidavit undertaking to comply the said observations made by the Auditor in his Certificate.

Counsel for Petitioner has filed a memo stating that the financial statement was filed with ROC by paying late fee for the delay. He has filed enclosures to the memo. Counsel also informed that ROC has also filed further affidavit basing on the information given by the petitioner company about filing of financial statement with late fee.

List it for orders on 07.08.2017.

MEMBER (J)

MEMBER (T)